CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No. 62 of 1997

Thursday, this the 16th day of January, 1997

CORAM

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER HON'BLE MR A M SIVADAS, JUDICIAL MEMBER

P.P. Syed Poo, Engine Driver-cum-Mechanic-cum-Switch Board Attendant, Electrical Sub Division, Kavaratti Island, Union Territory of Lakshadweep.

.. Applicant

By Advocate Mr Shafik M.A.

<u>Vs</u>

- Union of India represented by the Administrator, Union Territory of Lakshadweep, Kavaratti.
- Assistant Executive Engineer, Department of Electricity, Union Territory of Lakshadweep, Kavaratti.
- A.C. Ahmed, Operator, Electrical Section, Kalpeni Island, Union Territory of Lakshadweep.

.. Respondents

By Advocate Mr S. Radhakrishnan (rep.)

The application having been heard on 16th January 97, the Tribunal on the same day delivered the following:

ORDER

P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Learned counsel for applicant submits that applicant wishes to withdraw the application. Applicant is permitted to do so. Application is dismissed as withdrawn. No costs.

Dated the 16th of January, 1997.

A M SIVADAS JUDICIAL MEMBER PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER